

B-1

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. Nos. 39-A/2016, 39-B/2016, 39-C/2016 & 39-D/2016  
With TP No. 39/397-398/NCLT/AHM/2016 (New)  
C.A. Nos. 136/2013, 170/2013, 240/2013 & 269/2013  
With C.P. No. 43/397-398/CLB/MB/2013 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018**

Name of the Company: Krishna Gopal Mor & Ors.  
V/s.  
Siddharth Polytex Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	DHIREN R. DAVE	PCS	Petitioners	
2.	Dr S. K. Jain	PCS	Resp 1 to 4 11 & 12	


**ORDER**

Learned PCS Mr. Dhiren Dave present for Petitioners. Learned PCS Mr. S K Jain present for Respondents No. 1 to 4 and 11 and 12. None present for other Respondents.

Heard reply arguments of learned PCS for Respondents no. 1 to 4, 11 and 12 in part.

For further reply arguments of Respondents no. 1 to 4, 11 and 12.

List the matter on 29.01.2018.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 16th day of January, 2018.